

Office of the District &amp; Sessions Judge, Saharsa.

Dated, Saharsa, the 05<sup>th</sup> October, 2021.Order No. 80 /G

In view of Hon'ble Court's Letter No.16003-32/A.D.(Apptt.) dated 08.10.2012 as sent as enclosure of Hon'ble Court's Letter No. 50068-99/A.D. (Apptt.) dated 19.09.2014, the following roster arrangement for the working of the Magisterial Courts of Civil Courts, Saharsa with the consent of the concerned Judicial Officer of the concerned Courts is hereby made. The following Officers who are detained during the vacation will remain in-charge of the other Courts of their respective cadre whose presiding officers are outside the headquarters and are not detained during the period.

**Detention Chart of C.J.M./ A.C.J.Ms. (Senior Division), Saharsa**

Sl No.	Name of the Officers	Period of Detention/Exemption
01.	Sri Prakash Kumar Sinha, Sub-Judge-V-cum-A.C.J.M-IV, Saharsa.	Detained during 11.10.2021 to 12.10.2021
02.	Sri Manish Kumar, Sub-Judge-IV-cum-A.C.J.M-III, Saharsa.	Detained during 13.10.2021 to 18.10.2021
03.	Smt.Kumari Saroj Kirty, Sub-Judge-I-cum-A.C.J.M-I, Saharsa	Detained during 19.10.2021 to 20.10.2021
04.	Sri Pankaj Kumar Lal, Sub-Judge-III-cum-A.C.J.M-II, Saharsa.	Exempted for the whole vacation.

**Detention Chart of Judicial Magistrates (Junior Division), Saharsa**

Sl No.	Name of the Officers	Period of Detention/Exemption
01.	Sri Rajesh Kumar-VI, J.M., 1 <sup>st</sup> Class, Saharsa	Detained during 11.10.2021 to 13.10.2021
02.	Sri Kundan Kumar Gupta, J.M., 1 <sup>st</sup> Class, Saharsa.	Detained during 14.10.2021 to 16.10.2021
03.	Sri Ravi Kumar, J.M., 1 <sup>st</sup> Class, Saharsa.	Detained during 17.10.2021 to 20.10.2021

The Officers who have not been detained during the above mentioned period are permitted to avail the vacation period.

The Officer, before leaving the headquarters, shall submit their address with their telephone number/ mobile number for availability, if needed; they shall also see that each and every compliance of the orders of the Hon'ble Court and the District & Sessions Judge, Saharsa has already been done. The Officers will also ensure that all the required statements have been submitted.

The Officers who are detained during the vacation will leave the station only when their successor arrives at the station.

Let the concerned be informed accordingly.

*sdt*  
(Vinod Kumar Shukla)  
District & Sessions Judge,  
Saharsa.

Memo No. 3289-3311 / Dated, Saharsa, the 05<sup>th</sup> October, 2021.

Copy forwarded to the CJM/ ACJM-I II / III / IV, SDJM/ Munsif / Sri Praduman Kumar, JM/ Sri N.K.Pandey, JM/ Sri Rajesh Kumar-VI, JM/ Sri Rajesh Kumar Dubey, JM/ Sri Kumar Abhishek, JM/ Sri Ravi Kumar, JM/ Sri Satish Kumar, JM/ Sri Kundan Kumar Gupta, JM/ Ms. Shweta Sharda, JM/ Ms. Monika Kumari, JM and Sri Santosh Kumar, JM/ the Judge-in-Charge, Accounts/Nazarat/ DRR/Comparing Section, Saharsa and the Secretary, District Bar Association. Saharsa for information.